

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(7)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/11/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER :TCP/3/2016
NAME OF THE PETITIONER(S) :Sadayaramanujam G., and 2 others
NAME OF THE RESPONDENT(S) :GGN Spinning Mills (P) Limited and 1 others
UNDER SECTION :397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
1.	NIKITHA S S (COUNSEL + PARTIDGE)	Counsel for dth Respondent	Nikitha S S
2.	SUSHMA HARINI A (A/S to V. Ramachandran Advocates)	Counsel for Petitioner	Sushma Harini A
3.	G. SADAYARAMANUJAM	PETITIONER	G. Sadayaramanujam

ORDER

Counsel for the Petitioner present. Counsel for R6 has given counter offer and submitted three volumes of the same which has been handed over to the Counsel for the Petitioner. The Petitioner is directed to give response to the same and file it on the next date of hearing. Put up on **06.12.2017 at 10.30 A.M.**

- sel -

MEMBER (TECHNICAL)
ghk

sel -

MEMBER (JUDICIAL)